
Mobin And Another Vs Dy. Director Of Consolidation And 6 Others

Writ - B No. - 2526 Of 2023

Court: Allahabad High Court

Date of Decision: Nov. 9, 2023

Acts Referred:

Constitution Of India, 1950 " Article 226#U.P. Consolidation of Holdings Act, 1953 " Section 9A(2)#U.P. Zamindari Abolition and Land Reforms Act, 1950 " Section 171#Evidence Act, 1872 " Section 112

Hon'ble Judges: Saurabh Shyam Shamshery, J

Bench: Single Bench

Advocate: Onkar Singh, Abhitab Kumar Tiwari

Final Decision: Dismissed

Judgement